

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-1874/ND/2019
IA/1856/2020

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

Vs

M/s. Sarveshwar Creations Pvt. Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC Code, 2016

Order delivered on 19.08.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

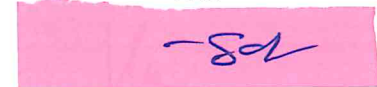
: Mr. Abhishek Naik Adv. appearing on behalf of Mr. Manohar, IRP

For the Respondent

: Adv. Vansdeep Dalmia, Adv. Aayushman Aeron appearing on behalf of Suspended Board of Directors

ORDER

This report has been submitted by the IRP regarding the constitution of CoC. The same is taken on record.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-1874/ND/2019
IA/1739/2020

IN THE MATTER OF:

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Vs

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: Mr. Abhishek Naik Adv. appearing on behalf of Mr. Manohar, IRP

For the Respondent

: Adv. Vansdeep Dalmia, Adv. Aayushman Aeron appearing on behalf of Suspended Board of Directors

ORDER

Arguments heard. Reserved for orders.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-1874/ND/2019
IA/2004/2020

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

Vs

M/s. Sarveshwar Creations Pvt. Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC Code, 2016

Order delivered on 19.08.2020

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For the Respondent

: Adv. Vansdeep Dalmia, Adv. Aayushman Aeron appearing on behalf of Suspended Board of Directors

ORDER

The present application has been filed on behalf of the IRP under Section 22(3)(a) and 60(5) of the IBC alongwith Rule 11 of NCLT Rules, 2016 by which the IRP informed that CoC has appointed the IRP as RP vide CoC meeting dated 14.03.2020.

We have heard Mr. Abhishek Naik, Ld. Counsel appearing for the IRP. In view of the facts mentioned in the application, the appointment of IRP as RP is hereby approved. With this order, the present IA stands **disposed off**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)